

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4213  
ANSWERED ON:19.08.2010  
MISBEHAVIOUR BY POLICE PERSONNELS  
Choudhary Shri Bhudeo

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways are aware that in a recent incident police personnel deployed on Hapur railway line extort money from the passengers and passengers are thrown away from the running trains in case they refused to do so;
- (b) if so, the reaction of the Railways thereto;
- (c) whether complaints have been registered against such police personnel;and
- (d) if so, the details thereof ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (d): On 22.07.2010, a news item regarding an incident of throwing out of a passenger from Raxaul – Delhi Satyagrah Express near Babugarh Railway station was published in a local daily news paper. During enquiry by GRP/ Garhmukteswar, Md. Umar, who was travelling with the victim passenger, named Seshnarayan S/O Sh. Krishna Maurya resident of Village Badasarai, District Barabanki disclosed about the victim being beaten up by a uniformed personnel for refusing to meet the demand of money. The victim was reportedly sitting on foot board and fell down from train. Identification parade of Government Railway Police and Railway Protection Force was arranged by the investigating officer of GRP but nobody could be identified by Shri. Umar. The train is not escorted by RPF.

In addition to the above, in one such incident, Government Railway Police / Moradabad registered a case vide crime no. 136/2010 dated 10.02.2010 under section 384 Indian Penal Code and arrested 02 Constables of Government Railway Police. The complaint in the case has been lodged in the court of law and departmental action against both the Constables has been initiated.